

Name of the Corporate Debtor: Padmadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1995PLCO29913  
 Date of commencement of CIRP: 15th October 2018; Date of commencement of liquidation: 20th April 2021

**LIST OF STAKEHOLDERS as on 3rd March 2026, NCLT taken on record date: 17th March 2026**

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

**Annexure 4 - List of Operational creditors (Employees)**

S No	Name of authorised representative, if any	Name of employee	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Total Amount of Claim admitted	Amount of Claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim	% share in total amount of claims admitted					
1	NA	V. Murali		3,32,665	3,32,665		Unsecured	0.004%	-	-	-	-	Note 1
2	NA	R.P Shriram		2,07,241	2,07,241		Unsecured	0.002%	-	-	-	-	Note 1
3	NA	R.Thangaimalai		2,98,979	2,98,979		Unsecured	0.004%	-	-	-	-	Note 1
4	NA	K. Mohan		1,48,847	1,48,847		Unsecured	0.002%	-	-	-	-	Note 1
		<b>Total</b>		<b>9,87,732</b>	<b>9,87,732</b>			<b>0.012%</b>					

Note 1: Admitted dues relates to the gratuity claim of the employees, which will have the priority in payment as per Sec.53 read with Sec.56 of IBC

Amount in Rs.

**FOR PADMADEVI SUGARS LIMITED**

  
**S. Rajendran**

Liquidator

Regn. No. IBBI/PA-002/FP-N00098/2017-18/10241